

(74)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

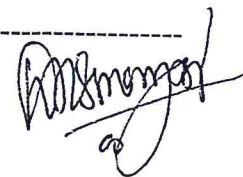
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/404/ (IB)/2017
NAME OF THE PETITIONER(S) : BIO RESIDUE ENERGY TECHNOLOGY PVT LTD
NAME OF THE RESPONDENT(S) : VELAN HOTEL LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. D. PERUMAN SARANYAN

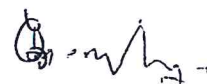
Counsel for petitioner



Representing for
M/s. Vidya Shankar.

2. B. Ravi Raga

Counsel for respondent



For M/s. B. Ravi Raga

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that they are making a proposal for settlement between the parties and prayed time for the same. In view of the representation, I am inclined to grant time. Time is extended at request. Put up on 21.11.2017 at 10.30 A.M.

- Sel -

K Anantha Padmanabha Swamy
Member (Judicial)